

ITEM NO.3

COURT NO.9

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No. 16-21

In

CIVIL APPEAL NO(s). 11112-11117 OF 2013

M/S BAJAJ HINDUSTHAN LTD

Appellant (s)

VERSUS

U.O.I & ORS

Respondent(s)

(With appln(s) for stay and office report)

Date: 07/05/2014 These Appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Appellant(s) Mr. Sanjiv Kumar Singh, Adv.
Ms. Ruby Singh Ahuja, Adv.
Mr. Ishaan Gaur, Adv.
Mr. Rohit Sharma, Adv.
Ms. Manik Karanjawala, Adv.
for M/S. Karanjawala & Co.

For Respondent(s) Mr. Mukul Gupta, ASG
Mr. Kumar Ajit Singh, Adv.
Mr. Aseem Swaroop, Adv.
Ms. Suverna Kashyap, Adv.
for Mr. B. Krishna Prasad, Adv.(N.P.)

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the
appellant seeking adjournment for filing rejoinder affidavit,
list on 25.07.2014.

Rejoinder Affidavit be filed within four weeks.

(Jayant Kumar Arora)
Sr. P.A.

(Sneh Bala Mehra)
Assistant Registrar